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VALUE OF COSMETICS IMPORTED

101. Dr. Shrimati SEETA PARMA-NAND: Will the Minister for Commerce and Industry be pleased to state the value of face powders; (ii) lip-sticks; (iii) nail polish; (iv) scents and (v) other cosmetics imported from foreign countries during the years 1950-51 and 1951-52?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): The information is not available as separate statistics for the items mentioned are not maintained.

IMPORT OF THE MANUFACTURED FOODSTUFFS

102. DR. SHRIMATI SEETA PARMANAND: Will the Minister for Commerce and Industry be pleased to state the value of (i) milk powder; (ii) liquid milk; and (iii) other manufactured foodstuffs like jam, cereal

vermicelli and tinned vegetables imported from all foreign countries during the years 1950-51 and 1951-52?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): A statement is laid on the Table of the Council. [See Appendix IV, Annexure No. 164.]

COLLIERIES PRODUCING COAL IN EXCESS

103. Shri B. RATH: Will the Minister for Production be pleased to state which are the collieries that produced coal in excess of the target fixed for each such colliery in the year 1952 and what was the excess quantity so produced?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): A statement giving the information is laid on the Table of the Council. [See Appendix IV, Annexure No. 165.]

MESSAGE FROM THE HOUSE OF THE PEOPLE

THE SALARIES AND ALLOWANCES OF OFFICERS OF PARLIAMENT BILL, 1953.

SECRETARY: Sir, I have to report to the Council the following message received from the House of the People signed by the Secretary to the House:—

"In accordance with the provisions of Rule 115 of the Rules of Procedure and Conduct of Business of the House of the People, I am directed to enclose herewith a copy of the Salaries and Allowances of Officers of Parliament Bill, 1953, which has been passed by the House at its sitting held on the 28th April 1953."

I lay the Bill on the Table.